

LIBRARY

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/00316/2016

Date of order : 17.5.2017

Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member

Prasenjit Mondal,
Son of Prabir Kumar Mondal,
Of Suri Rabindra Pally, P.O. & P.S. – Suri,
District – Birbhum,
Pin – 731 101.

.. Applicant

- V E R S U S -

1. The Union of India,
Service through the Secretary,
Ministry of Railways,
Having office at Room No. 256-A,
Rail Bhavan, Raisina Road,
New Delhi – 110 001.
2. The Chairman,
Railway Recruitment Board,
Muzaffarpur, East Central Railway,
Having office at Lichi Bagan,
Maripur, Muzaffarpur,
Bihar – 842 001.
3. The Assistant Secretary,
Railway Recruitment Board,
Muzaffarpur,
East Central Railway,
Having office at Lichi Bagan,
Maripur, Muzaffarpur,
Bihar – 842 001.

.. Respondents

For the Applicant : Mr. D.P. Dutta, Counsel

For the Respondents : Mr. A.K. Banerjee, Counsel

O R D E R (Oral)

Jaya Das Gupta, Administrative Member:

Mr. D.P. Dutta, Ld. Counsel submits in Court that the applicant, Shri
Prasenjit Mondal has been allowed to join office in the month of April and no

2017

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grievance of the applicant persists now. Evidence to that effect may kindly be submitted in Court. If that is submitted, the O.A. will be taken as disposed of.

(Jaya Das Gupta)
Administrative Member

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